

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.205 of 2013 & IA No. 133 of 2016

Dated : 06th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s Sathavahana Ispat Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant : -
Counsel for the Respondent(s) : Ms. Srishti Govil for KPTCL, R.2

ORDER

Only one issue is involved in this appeal. Considering the request of the learned counsel for the respondent, we post this appeal for remaining arguments of the parties on **07th July, 2016**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt